

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Criminal Miscellaneous Jurisdiction)
B.A. No. 530 of 2021

Chandan Kumar Das Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

For the Petitioner : Mr. Niranjan Kumar, Advocate.
For the State : Mr. Shailendra Kumar Tiwary, A.P.P.

05/Dated: 26/03/2021

Learned counsel for the State, Mr. Shailendra Kumar Tiwary, Additional Public Prosecutor has submitted that he seeks some time to take instruction in this matter, as such, two weeks' time may be granted.

Put up this case on 09.04.2021.

(Kailash Prasad Deo, J.)

Sunil/